

(d) Rs. 800/- is chargeable as installation charges for a temporary or a permanent telephone, out of which a rebate of Rs. 500 is permissible if the wiring and telephone instrument is provided by the subscriber.

#### **Setting up of Paperless Trunk Exchange in Bihar**

1765. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up "Paperless Trunk Exchange" in different Telephone Trunks Exchanges of Bihar during the current financial year:

(b) if so, the names of telephone exchanges where these are proposed to be installed; and

(c) the extent to which subscribers would be benefited thereby?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Does not arise.

#### **Per Capita Income of Farmers**

1766. SHRIGULAB CHAND KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been any appreciable increase in the per capita income of farmers:

(b) if so, the per capita income of a farmer in 1950 and at present;

(c) whether there has been a vast difference in the increase in prices of the agricultural produce and industrial goods during this period; and

(d) if so, the steps proposed to be taken by Government to maintain a proper ratio in the prices of agricultural produce and industrial goods?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). No data on per capita incomes of farmers are available. However, information on Net National Product from Agriculture and number of cultivators as obtained from the decennial Censuses indicate improvement in the incomes of farmers.

(c) The prices for manufactures were in general moving faster than the prices of agricultural products except during the Sixties. However, their ratio has considerably narrowed down in recent years.

(d) Steps taken by the Government to maintain parity between the prices of agricultural produce and industrial goods include fixation of procurement/minimum support prices for agricultural produce and subsidised supply of inputs required by the farm sector. The Government have set up an expert committee to examine various aspects of determination of procurement/minimum support prices including the terms of trade between the agricultural and non-agricultural sectors with a view to improve the remunerativeness of crop production.

#### **Opening of Post Offices in Rajasthan**

1767. SHRIGULAB CHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices proposed to be opened in Rajasthan during the year 1990;

(b) how many of them are to be opened in Udaipur, Dungarpur, Banswara, Bheelwara and Chittorgarh and the names of the proposed places;

(c) whether representations have been received from people of Udaipur, Chittorgarh, Bheelwara, Dungarpur and Banswara for opening more post offices; and

(d) if so, the action taken by Government on these representations?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There are proposals to open 50 new post offices in Rajasthan

during 1990.

(b) The information is given below in the Statement.

(c) Yes, Sir.

(d) No proposal in respect of Bhilwara district has been found justified. As regards other districts, proposals have been taken up to the extent as indicated in the annexed statement.

### STATEMENT

*Post Offices proposed to be opened in the Districts of Udaipur, Banswara and Chittorgarh*

<i>District</i>	<i>No. of Post Offices</i>	<i>Names</i>
<i>1</i>	<i>2</i>	<i>3</i>
Udaipur	9	Ambasa Rajol Shyampura Chorai Udaipuria Jagur Jamboora Bassi Jhajhawatan Bakhel
Banswara	5	Tejakaas Kotra Boriya Andeshaur Balee Bheodar Rohaniya

<i>District</i>	<i>No. of Post Offices</i>	<i>Names</i>
1	2	3
Chittorgarh	1	Angora

*Note* : There are no proposals for new post offices at present in respect of Dungarpur and Bheelwara districts.

[*English*]

**Coke ovens in Sindri Fertilizer Plant**

1768. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of coke ovens of Sindri Fertilizer Plant in production and the dates when production started, the year-wise production and capacity utilisation of these ovens;

(b) the difficulties faced by the revived coke ovens and the steps taken to remove them;

(c) whether there is a proposal to have more ovens during the Eighth Plan period; and

(d) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There are 30 renovated Coke Ovens of Sindri Fertilizer Plant in production. The trial run of the above mentioned Coke Ovens started in October, 1988 and the commercial production commenced on 1.4.1989. The yearwise production and capacity utilisation of these Coke Ovens is as follows:—

<i>Year</i>	<i>Production (MT of Coke)</i>	<i>Capacity Utilisation</i>
1	2	3
1988-89 (Oct. '88—March '89)	27,354	(Trial run period)
1989-90 (upto Feb., 1990)	46,869	45.86%

(b) Since the commencement of commercial production of the above mentioned Coke Ovens the following difficulties have been faced:—

- i) Unsatisfactory quality of input, viz. coking coal;
- ii) Supply of inadequate quantities of

coking coal;

- iii) Poor off-take of the product coke, having low quality due to poor quality of input coking coal resulting in low capacity utilisation of coke-ovens and leading to piling of huge stocks; and